



2026:AHC:6105

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 20781 of 2024

Ram Pal

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ramendra Kumar Shukla
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In re: Civil Misc. Withdrawal Application No.2 of 2026

1. By way of the present withdrawal application, the writ petitioner seeks to withdraw the writ petition.
2. There is no objection.
3. The withdrawal application is **allowed**. The writ petition is **dismissed** as withdrawn.

(Vikas Budhwar,J.)

January 9, 2026

Anurag/-